

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.666/2017

New Delhi, this the 23rd day of February, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avatar Agrawal, Member (J)**

Sunil Kumar Dixit (Asst. Library) (Group C)
S/o Late Shri Banwari Lal
Aged 45 years
Working in East Delhi Municipal Corporation
R/o H. NO. 382, Gali No.5, Shakti Vihar, East Dayal Pur,
Karawal Nagar, Delhi-110094,Applicant.

(By Advocate: Mr. Padma Kumar S.)

Versus

1. Commissioner
East Delhi Municipal Corporation
419, Udyog Sadan, Parparganj Industrial Area,
New Delhi.
2. Director, Directorate of Education,
419, Udyog Sadan, Parparganj Industrial Area,
New Delhi. .. Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A):-

The applicant is seeking promotion to the post of Asstt. Librarian. He has made his representation dated 25.09.2014, followed by reminders dated 16.10.2014, 23.02.2014 & 25.01.2017. His grievance is that the respondents have still not considered his representation dated 25.09.2014 followed by reminders on subsequent dates and the latest dated 25.01.2017. Since one Shri Satpal Singh has been appointed as Asstt. Librarian, he seeks disposal of his representation in the light of the directions given by this Tribunal in TA No. 1040/2009 in the case of **Satpal Singh vs. Municipal Corporation of Delhi** on 11.12.2009.

2. In view of the limited prayer of the applicant, we dispose of this OA, at the admission stage, without issuing notices to the respondents and without going into merits of the case, with directions to the respondents to consider and dispose of the aforesaid representation dated 25.09.2014, followed by reminders dated 16.10.2014, 23.02.2014 & 25.01.2017 within a period of three months from the date of receipt of a certified copy of this order. They shall communicate their decision to the applicant by means of a reasoned and speaking order. No costs

(Dr. Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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